

ITEM NO.108
(Mentioned at 1.00 p.m.)

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 1584/2017

BIPLAB BHOWAL

Appellant(s)

VERSUS

BIPASHA BHOWAL

Respondent(s)

WITH

C.A. No. 2340/2017 (XVI)

Date : 29-01-2019 These appeals were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN

For Appellant(s)

Ms. Meenakshi Arora, Sr.Adv.
Mr. Anurag Pandey, AOR
Ms. Manali Biswas, Adv.
Ms. Reena Pandey, Adv.

For Respondent(s)

Mrs. Sarla Chandra, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed for, list these appeals on 20th February, 2019.

(SUKHBIR PAUL KAUR)
AR CUM PS

(JAGDISH CHANDER)
BRANCH OFFICER